

DIVISION BENCH
COURT - I

P-103

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/331(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AMIT RANJAN MUKHERJEE
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Report of Resolution Professional has been filed. Let the copy of this report be made available to the Personal Guarantor.
3. Personal Guarantor to file its objection, if any, to the report of Resolution Professional within 10 days.
4. Post this matter for hearing on **09/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)